NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICÍAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.09.2017</u>

Name of the Company:

Arjundas B Khatri & Ors

Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

3. Kunal P. Vaishnow

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for petitioners. Learned PCS Mr. Mr. Ashok Mehta present for Respondents no. 4 to 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 7. None present for Respondents no. 1 to 3.

Learned Counsel appearing for petitioner represented that petitioner no. 1 passed away on 02.09.2017 and requested for adjournment for joining of Legal heirs of Petitioner no. 1 on record.

Interim order dated 26.05.2017 shall continue till the next date of hearing.

List the matter on 22.09.2017 for steps to bring legal representatives of petitioner no. 1.

> BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of September, 2017.